

Import of Rice

5424. SHRI D. AMAT: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the import of rice, the names of countries thereof and the quantity imported, country-wise, during the last three years;

(b) whether Government propose to import rice during the current year also; and

(c) if so, the details thereof?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) The names of the countries from which rice was imported during the years 1987-88, 1988-89 and 1989-90, along with the quantities imported during those years are as under:—

Qty./Lakh Tonnes

| <i>Year</i> | <i>Quantity</i> | <i>Country</i> |
|-------------|-----------------|----------------|
| 1987-88 | — | — |
| 1988-89 | 6.84 | Thailand |
| 1989-90 | 1.04 | Thailand |
| | 4.20 | Vietnam |

(b) and (c). The Government have accepted the proposal of the Government of Vietnam to repay about 44,980 tonnes of rice against the Food Loan of 1980, which is likely to be received during 1990-91. Besides this, there is at present no decision to import rice from any where.

Transfer of Land in Ranchi

5425. PROF. YADUNATH PANDEY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether 121 acres of land at Ranchi occupied by GEL church was transferred in the name of Union Government in 1916 vide Enemy Trading Act, Sec. 7 but in records of right (Municipal Khatian) the land is still in the name of German Evangelical Lutheran Mission (GEL Mission);

(b) if so, the reasons therefor; and

(c) the steps taken to insert the name of Union Government in place of German Evangelical Lutheran Mission (GEL Mission) under ownership column of the said Khatian?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The information is being collected from the Government of Bihar.

Compulsory AIDS Test for Blood Banks

5427. DR. DAULATRAO SONUJI AHER: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have made it compulsory for all blood banks to check the blood for AIDS infection;

(b) whether Government propose to supply kits and its test apparatus free of cost or at subsidised rate to blood banks; and

(c) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) to (c). Testing of blood for HIV infection was started at Christian Medical College (CMC), Vellore, Madras Medical College, Madras and AIIMS, New Delhi. At present all the 42 surveillance centres and 5 referral centres are being linked with blood banks for testing of blood donors for HIV. 28 exclusive zonal blood testing centres had been established in the four metropolitan cities. 37 more zonal blood testing centres

are being established in all major cities (population exceeding 5 lakhs) in almost all the States in the country. These centres have been/will be linked with blood banks for purpose of HIV testing.

Union Government is supplying Readers and test kits to all zonal screening centres.

Irrigation Project at Polavaram in Andhra Pradesh

5428. KUMARI KAMLAJI KAREDDULA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the foundation stone for an irrigation project at Polavaram in Andhra Pradesh was laid some years back;

(b) if so, the details of the progress made so far under the project; and

(c) the time by which the project is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Yes, Sir. On 19.5.1981 by the Chief Minister of the State Government.

(b) and (c). Project was returned to the State Government in December, 1987 as it was found un-acceptable due to basic deficiencies.

[*Translation*]

Sewer Lines in Rehabilitation Colonies in Delhi

5429. SHRI SHIV SHARAN VARMA: SHRI KIRPAL SINGH:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of rehabilitation colonies in Delhi;

(b) the number of colonies where sewer lines have been laid;

(c) the time by which sewer lines are likely to be laid in the rest of the colonies; and

(d) if not, he reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (d). The information is being collected and will be paid on the Table of the Sabha.

[*English*]

Allopathic/Homoeopathic Combinations

5430. SHRI BHAGEY GOBARDHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether homoeopathic combinations with allopathic medicines are being manufactured in the country; and

(b) if so, under what provision of law they are permitted to be marketed?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) and (b). This Ministry is not aware of the marketing of homoeopathic combinations with allopathic medicines. Permission for manufacturing homoeopathic medicines is granted by the Licencing authorities of the States.

Computerised Employment Exchanges

5431. SHRI PRAKASH V. PATIL: Will the Minister of LABOUR be pleased to state:

(a) the details of employment Ex-